

List of total no. of cases randomly allocated during the month of MAY-2025

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)
1	TIS HAZARI COURT	CENTRAL	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	14
					Counter Claim	1
					OMP (I) Comm	5
					OMP (COMM)	1
					Misc. DJ	6
					Execution (Comm)	10
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	14
					OMP (I) (COMM)	6
					OMP (COMM)	3
					M/DJ	2
					EXECUTION	6
3	TIS HAZARI COURT	CENTRAL	MS. ILLA RAWAT	786	CS (COMM)	17
					OMP (I) Comm	7
					RESTORE	2
					Execution (Comm)	2
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	11
					OMP (COMM)	1
					MISC DJ	2
					EXECUTION	4
					OMP (I) (COMM)	6
5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	17
					OMP (COMM)	2

					MISC DJ	3
					EXECUTION	2
					OMP (I) (COMM)	7
6	TIS HAZARI COURT	CENTRAL	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZARI COURT CENTRAL DELHI	789	CS(COMM)/OMP/EXECUTION /ARBT./MISC. DJ	39
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM)+COUNTER CLAIM	11
					OMP(I) COMM + OMP(COMM)	4
					EXECUTION	1
					MISC. DJ	
8	TIS HAZARI COURT	CENTRAL	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	9
					EXECUTION (COMM)	10
					OMP (I) (COMM)	5
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	E-FILLED	22
					TRANSFER RECEIVED	0
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CIVIL	0
11	TIS HAZARI COURT		SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	Central	Total cases e-filed in the month and RBT	40
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	9
					OMP(I)COMM	10
					EXECUTION (COMM)	8
13	TIS HAZARI COURT		SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM) + COUNTER CLAIM	12
					OMP(I) COMM	6
					EXECUTION	6

					MISC. DJ	3
TOTAL						252
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	cs	20
					Omp	50
					Execution	6
					Misc DJ	3
15			MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	30
					OMP COMM	39
					EXECUTION COMM	9
					MISC DJ	7
16		WEST	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	2
					OPM(I)/ARBITRATION/MISC COMM	8
					MISC DJ	1
					COUNTER CLAIM	0
					EXECUTION	4
17			SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)	33
					Execution (comm)	16
					OMP (COMM)	0
					OMP (I) (COMM)	47
					ARB. A (COMM)	1
					MISC. DJ	1
18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM.)	31
					EX (COMM)	9
					OMP(I)(COMM)	38

					MISC. DJ	1
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS(COMM)	19
					OMP(I)(COMM)	31
					EXECUTION (COMM)	4
					EX. COMM AWARD	6
					MISC DJ/ CIV DJ	0
					COUNTER CLAIM	1
					OMP (COMM)	0
TOTAL						417
20	PATIALA HOUSE COURT	NEW DELHI	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	37
					TRADE MARK	4
					ARBITRATION U/S 9	5
					ARBITRATRATION U/S 34	7
					OTHER ARBITRATION CASES	1
					MISC. DJ/ COUNTER CLAIM	2
					EXECUTION(COMM)	11
21			SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	54
					EX(COMM)	14
					OMP (COMM)	7
					OMP (I) (COMM)	6
					ARB. A	1
22			SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FOR RECOVERY	20
					SUIT FOR TRADEMARKS	6
					EXECUTION PETITION	7
					SECTION 14 OF ARBITRATION & CONCILIATION ACT	1

					OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	6
					APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT	1
					APPLICATION U/S 151 OF CPC	2
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	5
TOTAL						197
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	12
					EX. COMM.	7
					OMP (I) COMM.	104
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	15
				503	EX. COMM.	4
				503	OMP COMM.	2
					OMP (I) COMM.	71
25			SH. SANDEEP YADAV	614	CS (COMM)	7
					EX. COMM.	1
				614	OMP (I) COMM.	30
26			SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	503	CS (COMM)	9
					EX. COMM.	3
					OMP COMM.	1
					OMP (I) COMM.	88
27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	12
					EX. COMM.	1
					OMP COMM.	1
					OMP (I) COMM.	70
TOTAL						438
28	Saket COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	18 BLOCK 1	COMMERCIAL	28

29	Saket COURT		MS. NEELAM SINGH, DISTRICT JUDGE	14	COMMERCIAL	16
30	Saket COURT		SH. AJAY KUMAR JAIN	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	Saket COURT		MS. ANU GROVER BALIGA	21	Commercial Suit, & Execution Petition	17
32	Saket COURT		SH. BHUPESH KUMAR	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	32
33	Saket COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	31
34	Saket COURT		Ms. Nirja Bhatia, DJ(Digital)-07SOUTH EAST DISTRICT,	30	--	----
35	Saket COURT		SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	39	CS (COMM)-16 EX-06-,MISS DJ -4 OMP (COMM-1, CS DJ-3 (COM)-0, ARBA -0, RTI -1	30
TOTAL						114
36	KARKARDOOMA	EAST	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	209	CS(COMM-74)	15
					OMP(COMM)-73	1
					OMP (COMM)-78	2
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	20
				101	OMP(COMM-73)	0
				101	OMP (COMM)-77	0
TOTAL						38
38	KARKARDOOMA	North-East	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	19
					OMP (COMM)	2
					MISC. DJ	2
					EXECUTION PETITON	16
Total						39
39	KARKARDOOMA	SHAHDARA	SH. BRIJESH KUMAR GARG	57	CS(Comm)	28
					EXECUTION	8

					MISC.DJ CASE	7
					OMP(I)COMM	0
					RESTORED/RBT	1
40			MS. KIRAN BANSAL	56	CS(Comm)	21
				56	EX COMM	6
					MISC DJ	1
					OMP COMM	1
					OMP (I) COMM	2
41			SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT		CS(Comm)	9
					EXECUTION	5
					MISC.DJ CASE	3
					OMP(I)COMM	1
42			Sh. Pawan Kumar Matto DJ (COMM-04)		CS(COMM)	20
					OMP(COMM)	1
					OMP(I) COMM	1
					Ex	4
					Misc Case	2
Total						121
43	Rohini Court	North-West	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	50
					OMP	44
					MISC DJ	3
					EX	14
44			SH.VINOD YADAV	759	CS(COMM)	67
					OMP	24
					MISC DJ	4
					EX	24
Total						230
45	Rohini Court	North	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	53

					OMPi(COMM)& OMP (Comm)	24
					EXECUTION	21
					Misc. Application DJ	4
					Review Pet	0
46		North	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)		CS(COMM.)	45
					OMPi(COMM)& OMP (Comm)	25
					EXECUTION	16
					MISC DJ	7
Total						195
47	DWARKA COURTS	SOUTH WEST	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	603	CS (COMM)	16
					OMP (MISC) COMM	1
					EX COMM AWARD	1
48	DWARKA COURTS		SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	613	CS (COMM)	28
					OMP (COM)	1
					OMP (I) (COMM.)	2
					EX COMM AWARD	1
49	DWARKA COURTS		SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	25
					EX COMM AWARD	1

50			SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	22
					OMP (COM)	1
					COUNTER CLAIM	1
				509	EX COMM AWARD	1
TOTAL						101
GRAND TOTAL						2041